

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/559/KER/(IB)/2018
NAME OF THE PETITIONER(S) : UNITED BEARING COMPANY
NAME OF THE RESPONDENT(S) : K.G.S NELSON PAPER MILL LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(8)

TCP/559/KER/IB/2018

ORDER

No representation on behalf of the petitioner. No representation on behalf of the respondent. They were absent on 03.08.2018, 15.07.2018 and 15.06.2018 also when the matter came up for hearing. It appears that they are not evincing any interest in this case.

In view of the above, the matter is **dismissed for Default.**

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

knp